15

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 78/17 in CP No.13/ 2017	-	For filing objections	241(1)	Mr. I.G. Kashinath & Others.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1) YADUNANDAN.S (Adrocoute)	Applicants	yady.s
9844878889 2) PRASWALKIALADHYA	R1, R3-R5.	Ay L Arady -
9632516869		

ORDER

Counsel for petitioner is present. Counsel for respondents 1,3,4 and 5 is also present. Counsel for petitioner requested time to file LR. Petition to implead legal heirs of R2. Time extended till 21/09/2017. IA78/17 is also taken up today for filing objections. List it on 21/9/2017. Counsel for respondent to file objections in the main petition also by then.

MEMBER (J)